

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

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MEETING LINK

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
69	W.P.(C)-4654/2025 CM APPL. 21542/2025 CM APPL. 21543/2025	NORTH DELHI DISTRICT AQUATIC ASSOCIATION V/s DELHI SWIMMING ASSOCIATION THROUGH RETURNING OFFICER & ORS.	PRASHANT KATARA	
				OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANT@EQUITYLAWCHAMBERS.IN)(9818594244)(PETITIONER) MANINEE BRAR, HARSH AGGARWAL(MANINEEBRAR@GMAIL.COM, AGGARWALHARSH33@YAHOO.IN)(0)(RESPONDENT) AVON SWIMMING ACADEMY(AVONSWIMMINGACADEMY@GMAIL.COM)(0)(RESPONDENT)
70	W.P.(C)-4655/2025 CM APPL. 21544/2025 CM APPL. 21545/2025	ALISHA SWIMMING COACHING INSTITUTE & ANR. V/s DELHI SWIMMING ASSOCIATION & ANR.	PRASHANT KATARA	
				OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANT@EQUITYLAWCHAMBERS.IN)(9818594244)(PETITIONER) MANINEE BRAR, HARSH AGGARWAL(MANINEEBRAR@GMAIL.COM, RTC_RTE@YAHOO.CO.IN)(0)(RESPONDENT)

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
87	BAIL APPLN.-1428/2025 CRL.M.A. 11217/2025	KISHAN PATWA V/s THE STATE OF DELHI	JASPREET SINGH JUNEJA	
		OTHER DETAILS OF ADVOCATES: R.S JUNEJA (RSJUNEJAADVOCATE@GMAIL.COM)(9810131698)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-395/2023)

HIGH COURT OF DELHI
09.04.2025.

REGISTRAR (LISTING)

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